

Repealed by Act 36 of 1957.

SO 61

THE TAXATION ON INCOME (INVESTIGATION
COMMISSION) AMENDMENT ACT, 1951.

No. XI of 1951



An Act further to amend the Taxation on Income
(Investigation Commission) Act, 1947.

[21st March, 1951]

BE it enacted by Parliament as follows:—

1. **Short title.**—This Act may be called the Taxation on Income (Investigation Commission) Amendment Act, 1951.

2. **Amendment of section 4, Act XXX of 1947.**—In sub-section (3) of section 4 of the Taxation on Income (Investigation Commission) Act, 1947, for the words and figures "may extend its term of appointment for any period up to the 31st day of March, 1951" the words "may, if it thinks fit, extend its term of appointment from time to time and when the Central Government at any time extends the term of appointment of the Commission, it shall cause a copy of the order of extension to be laid before Parliament as soon as may be after it is made" shall be substituted.

Price anna 1 or 1½d.